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**NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD BENCH**  
**AHMEDABAD**

**C.A. No. 203/621A/CLB/MB/2014(Old)**  
**T.P. No. 166/621A/NCLT/AHM/2016(New)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017**

Name of the Company: **Tripex Overseas Ltd.**

Section of the Companies Act: **Section 217(3) of the Companies Act, 1956;**

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				

**ORDER**

None present for Petitioner.

Notice returned unserved.

Registry is directed to issue fresh notice intimating the ncxt date of hearing.

List the matter on 2.3.2017.

  
**(BIKKI RAVEENDRA BABU)**  
**MEMBER JUDICIAL**

Dated this the 24<sup>th</sup> day of January, 2017.